

**Bharti AXA General Insurance Company Limited**

**Add On Wording**

**Industrial All Risk – Add-on Covers for Business Interruption Section**

**Group Interdependency**

It is hereby agreed and declared that Loss as insured by this section of the policy of insurance resulting from interruption of or interference with the business in consequence of loss or damage to property whether or not insured by Material Damage section of the policy of insurance and situated at any other named premises in territorial limits owned and/or occupied and/or used by the insured for the purpose of the business insured or any other business shall be deemed to be loss resulting from loss or damage to property used by the insured at any of the insured premises, upto the limit as specified in the schedule. This is not extended to suppliers or customers and shall be on named basis

This Clause is subject otherwise to the terms, Conditions and Exclusions of the Policy.

